



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.12.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

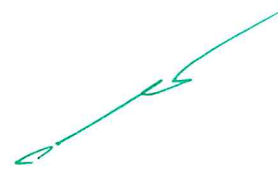
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 219/15	TP 30/17	For service of notice on the Corporate debtor	433(e)	Siti Cable Network Ltd. Vs Kaizen Digital Cable Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	SANJAY YADAV'S 9743310242	APPLICANT	
2)	BHAVANI KUMAR for KING AND PARTREDHE (8888309505)	RESPONDENT	

ORDER

Counsel for petitioner is present. Sri.P.Suryanarayana of Kings and Hedge Advocate filed vakalath for Corporate Debtor. For filing objections . List it on 20.12.2017.


Member (T)


Member (J)